

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. I.A. 2489/2021
I.A. 2074/2020
IN
C.P.(IB)-2956(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Cosmos Co-Operative Bank Limited.

V/s.

New Phaltan Sugar Works & Office of The Sugar
Commissioner Ltd

Appearance:

Adv. Rohit Gupta a/w Adv. Grishma Mody for the Applicant in I.A.
2489/2021, I.A. 2074/2020, Adv. Mrunmayi Khambete for Respondent, Adv.
Ashwin Umnikan for the Respondent in 2489-2021 are present.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 2074/2020

Ld. Counsel for the Respondent seeks one more week to file written
submission. Request considered. Let the same be done within a week.
List on **26.04.2024**.

I.A. 2489/2021

At the request of the Applicant, List on **26.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)